

Raghbir Singh Vs M/s BPTP Limited

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 11, 2021

Acts Referred: Consumer Protection Act, 1986 " Section 2(r), 2(1)(d), 21
Arbitration and Conciliation Act, 1996 " Section 8

Hon'ble Judges: R.K. Agrawal, President Member; Dr. S.M. Kantikar, Member; Binoy Kumar, Member

Bench: Full Bench

Advocate: Sudhir Mahajan, Nidhi Tewari, Pragyan Pradeep Sharma

Final Decision: Partly Allowed

Judgement